

12.43 hrs.

PAPERS LAID ON THE TABLE

UPSC (EXEMPTION FROM CONSULTATION) AMDT. REGULATIONS, 1973

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table a copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1973 (Hindi and English versions) published in Notification No. G.S.R. 168 in Gazette of India dated the 24th February, 1973, under clause (5) of article 320 of the Constitution, together with an explanatory note. [Placed in Library. See No. LT-4403/73].

STATISTICAL INFORMATION RE. WORKING OF MAINTENANCE OF INTERNAL SECURITY ACT AND REVIEW & ANNUAL REP. OF ELECTRONICS CORPORATION OF INDIA FOR 1971-72

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): I beg to lay on the Table—

(1) A copy of 'Statistical information regarding the working of the Maintenance of Internal Security Act, 1971 during the period 7th May, 1971 to 30th June, 1972.'

[Placed in Library. See No. LT-4404/73].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Electronics Corporation of India Limited, Hyderabad, for the year 1971-72.

(ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 1971-72 along with the Audited Accounts and the comments of the

Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4405/73].

STATEMENT SHOWING ACTION TAKEN ON THE REPORT OF COMMITTEE ON BROADCASTING & INFORMATION MEDIA

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the Table a statement (Hindi and English versions) showing action taken on the recommendations contained in Parts II and III of the Report of the Committee on Broadcasting and Information Media on 'Coordination of Media of Mass Communication.' [Placed in Library. See No. LT-4406/73].

12.43½ hrs.

ESTIMATES COMMITTEE

TWENTY-EIGHTH REPORT

SHRI KRISHNA CHANDRA HALDER (Ausgram): I beg to present the Twenty-eighth Report of the Estimates Committee on the Ministry of Commerce (Department of Foreign Trade) regarding action taken by Government on the recommendations contained in their Eighteenth Report on Tea Board.

12.44 hrs.

PUBLIC ACCOUNTS COMMITTEE

SEVENTIETH REPORT

SHRI SEZHIYAN (Kumbakonam): I beg to present the Seventieth Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Thirty-eighth Report relating to Ministry of Supply.